GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1434

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)
STRENGTHENING NARCOTICS CONTROL BUREAU

†1434. SHRI DILIP SAIKIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of scheme formulated by the Government for strengthening the Narcotics Control Bureau to deal with the growing threat of drugs;
- (b) whether the Government has taken any digital initiative to check drug trafficking; and
- (c) if so, the details of the drugs seized during the last five years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): The strengthening of Narcotics Control Bureau (NCB) is an ongoing process and it has been strengthened by enhancing its presence throughout the country as under: -
- (i) Regional offices have been increased from 03 to 07 by addition of 04

 Regional offices at Amritsar, Guwahati, Chennai and Ahmedabad.
- (ii) Zonal offices have been increased from 13 to 30, across the Country by addition of 05 new Zonal offices at Gorakhpur (Uttar Pradesh),

Siliguri (West Bengal), Agartala (Tripura), Itanagar (Arunachal Pradesh) and Raipur (Chhattisgarh) and by upgradation of 12 existing Sub-zones as Zones.

- (iii) In addition, 10 Field offices have been approved and operationalized.
- (iv) In recent years, 536 new posts have been created in the sanctioned strength of NCB.
- (b): Government has taken various information technology driven initiatives in the field of Drug Law Enforcement. Some of the initiatives are as under: -
- (i) Narco Coordination (NCORD) Portal accessible at https://narcoordindia.in/ is a gateway for all drugs and Narcotics Control Bureau (NCB) related information for all four tiers of stakeholders starting from district level to state level and Central Ministries including all Drug Law Enforcement **Agencies** (DLEAs).
- (ii) To assist all DLEAs/other investigation agencies for investigation and proactive policing, National Integrated Database on Arrested Narco-Offenders (NIDAAN) portal is developed. It provides data of

narcotics offenders involved in narcotics offences under Narcotic

Drugs & Psychotropic Substances (NDPS) Act, 1985.

- (iii) Crime & Criminal Tracking Network System (CCTNS) is aimed to inter-link all police stations under common application software for the purpose of investigation, data analytics, research, policy making and providing Citizen Services such as reporting & tracking of complaints, request for antecedent verifications, etc.
- (iv) The National Intelligence Grid (NATGRID) has been introduced by the Ministry of Home Affairs, Government of India, to provide actionable intelligence and solutions to assist Intelligence and Law Enforcement Agencies to meet their responsibilities towards ensuring national security with a focus on counter terrorism.
- (v) The Government has launched 1933- MANAS Helpline designed as a unified platform for citizens to report the drug-related issues via multiple communication.

(c): As per latest data published by National Crime Record Bureau (NCRB) pertaining to the year 2022; details of drugs seized under the Narcotic Drugs and Psychotropic Substances Act during 2018 to 2022 is as under:

Year	Quantity		
	Kgs	Nos	Ltrs.
2018	3919447.682	12169122	7284781.909
2019	1111646.073	20849422	11735699.605
2020	1316767.239	59255051	1104231.997
2021	1137145.702	48412687	895626.337
2022	2080575.536	17490971	4640749.099

Source: Crime in India, NCRB